

1	2	3	4	5	6
16.	Mizoram		Nil		
17.	Nagaland		Nil		
18.	Orissa	2	Nil	2	
19.	Punjab	126	..	149	
20.	Rajasthan		Nil		
21.	Sikkim		Nil		
22.	Tamil Nadu	4 (animal)	..	1	
23.	Tripura		Nil		
24.	Uttar Pradesh	54	78	100	
25.	West Bengal		Nil		
26.	Andaman & Nicobar		Nil		
27.	Chandigarh		Nil		
28.	Lakshadweep		Nil		
29.	Pondicherry	Nil	108	131	

[English]

**Discussion on Non-Proliferation Treaty with Pakistan**

1261. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether Foreign Secretaries of India and Pakistan have held any discussion on non-proliferation treaty during the recent SAARC meet in Maldives; and

(b) if so, the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) and (b) The Foreign Secretaries of India and Pakistan, in their meeting on the occasion of the meeting of the SAARC Council of Ministers in Male in early July, generally touched upon but did not discuss in any substantive detail, the Pakistan Prime Minister's recent proposal for a five nation conference to discuss nuclear non-proliferation in South Asia.

[Translation]

**Irrigation projects of Madhya Pradesh**

1262. SHRI ARVIND NETAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of irrigation projects of Madhya Pradesh, pending with Union Government for clearance;

(b) since when those are pending and the reasons for the delay in according clearance; and

(c) the time by which those are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) A statement is attached:

(c) Time required for clearance of projects mainly depends on prompt compliance of the observations of the Central Water Commission, resolution of inter-State aspects and clearance from environment and forest angles, wherever necessary.